

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI**

T.C.S.P. No. 241/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Unokoti Bottling & Berverage Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

TCSP No. 241/230-232/NCLT/MB/MAH/2017

TCSP No. 242/230-232/NCLT/MB/MAH/2017

Petition admitted.

M/s. H. K. Chheda & Co. is hereby appointed as Chartered Accountant  
with remuneration of Rs. 25,000/- to assist O.L., Mumbai in filing Report.

List this matter on 09.03.2017.

Sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)